

manufacturer is asked to bring down the price voluntarily failing which, subject to prescribed conditions, action is initiated under paragraph 10(b) of the DPCO, 1995 for lowering the price of the formulation in public interest.

Implementation of MFMS

3461. DR. PRABHAKAR KORE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Mobile based Fertilizer Management System (MFMS) is implemented in only a few States;
- (b) if so, the details thereof;
- (c) whether Government proposes to implement it all over the country; and
- (d) The details of the impact of the scheme on the sector?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) The Union Government is following a phased approach in the implementation of mFMS: mobile based Fertilizer Monitoring System. Government approach towards direct disbursement of Fertilizer subsidy to the intended beneficiaries is given as under:

- I. **Phase I:** Information visibility till the retailer's level where part (balance 5-15% w.r.t. fertilizer grades) subsidy is disbursed to the manufacturers on the basis of the information of retail acknowledgments reported in mobile based Fertilizer Monitoring System (mFMS).
- II. **Phase II:** Part subsidy payment to the manufacturers on the basis of the information of retailer sales of fertilizers captured in mobile based Fertilizer Monitoring System (mFMS).
- III. **Phase III:** Subsidy payment to the retail customer on the basis of fertilizer sales made to him/her.
- IV. **Phase IV:** Subsidy payment to the farmer on the basis of details of sales made to him/her based on his entitlements.

Phase-I (mFMS) : mobile based Fertilizer Monitoring System) has been

implemented *w.e.f.* 1st November, 2012 throughout the country to bring Information visibility till the retailer's level. Its rollout through all the registered fertilizers manufacturers (116), wholesalers (22 thousand) and retailers (1.90 lakhs) is being stabilized across the country.

During the phase II, information on sale of Fertilizers to the farmers is to be captured. It is proposed to start Pilot using different modes of data capture such as through Web, Mobile and POS etc. in the identified 12 Districts of 11 States. After successful pilot implementation, the rollout shall be taken up across the country.

(c) Yes Sir, the Government intends to implement all phases of mFMS, across the country depending on the success of each phase.

(d) The ultimate outcome of mFMS Phase-I implementation would result in fertilizer supply/stocks information visibility at every point of transaction *i.e.* companies (State/district level), wholesalers (District level) and Retailers (village level) across the country on line in mFMS portal.

The end goal of mFMS is to bring visibility in Subsidy payment to the farmer on the basis of details of sales made to him/her.

Drugs under DPCO

3462. SHRI D. BANDYOPADHYAY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the number of drugs under Drugs (Prices Control) Order (DPCO) has been reduced from 347 in 1979 to only 76 in 1995 and Government is currently contemplating to bring it further down to 35 only; and

(b) if so, whether Government consider maintaining high level of profitability of pharmaceutical industry more important in the public interest than making available essential drugs to the public at affordable prices?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Under Drugs (Prices Control) Order, 1979 (DPCO, 1979), there were 347 drugs under price control. Based on the span of control contained in modified Drug Policy 1994, 76 scheduled bulk drugs